

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 102
CA No. 317/ND/2021
CP-62/(ND)/2021

IN THE MATTER OF:

Mr. Vishal Swara &Anr.
Vs.

....**Applicant**

SLV Security Services Pvt.Ltd.

....**Respondent**

Order under Section 241-242.

Order delivered on 27.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.PulkitDeora, Adv.

Mr.ArnabVidyarthi,Adv

For the Respondent No. 1

: Mr.Anupam Kishore Sinha, Adv.

ORDER

CA No. 317/ND/2021:

Application filed by petitioner No. 1. Learned Counsel for non-applicant respondent No. 1 accepts notice and further states that complete copy of application be served. Let, the complete copy be served during course of the day to the Learned Counsel for respondent No. 1. Let, service of remaining respondents be completed and service affidavit be filed. Let, the copy of petition be served on all the respondents in CA as well as in petition.

List on 07.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)